

IN THE SUPREME COURT OF INDIA  
CRIMINAL ORIGINAL JURISDICTION

TRANSFER PETITION (CRL.) NOS. 1654-1656/2023

COMPETITION COMMISSION OF INDIA . . . . . PETITIONER(S)

VERSUS

AGNI STEELS PRIVATE LIMITED & ORS. . . . . RESPONDENT(S)  
ETC.

O R D E R

We are not inclined to entertain the present transfer petitions and hence, the same are dismissed. However, it will be open to the petitioner - Competition Commission of India to raise all pleas and contentions before the High Court, where the writ proceedings are pending.

We clarify that we have not commented on the merits.

Pending application(s), if any, shall stand disposed of.

.....J.  
(SANJIV KHANNA)

.....J.  
(BELA M. TRIVEDI)

NEW DELHI;  
JULY 18, 2023.

ITEM NO.9

COURT NO.3

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 1654-1656/2023

COMPETITION COMMISSION OF INDIA

Petitioner(s)

VERSUS

AGNI STEELS PRIVATE LIMITED & ORS.ETC.

Respondent(s)

(FOR ADMISSION and IA No.127187/2023-EX-PARTE STAY )

Date : 18-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Madhavi Divan, Sr. Adv.  
Mr. Arjun Krishnan, AOR  
Mr. Abhijeet Singh, Adv.

For Respondent(s) Mr. Niraj Kishan Kaul, Sr. Adv.  
Mr. Amit Sibal, Sr. Adv.  
Mr. Manas Kumar Chaudhari, Adv.  
Mr. Aakash Bajaj, Adv.  
Mr. Aman Singh Baroka, Adv.  
Mr. Rishabh Vohra, Adv.  
Mr. Yatharth V. Singh, Adv.  
Ms. Arushi Yadav, Adv.  
Mr. Saksham Dhingra, Adv.  
M/S. Khaitan & Co., AOR  
Mr. Raghav Agrawal, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

The transfer petitions are dismissed in terms of the signed  
order.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR

(Signed order is placed on the file)